

GOVERNMENT OF INDIA  
MINISTRY OF AGRICULTURE AND FARMERS WELFARE  
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 372**  
TO BE ANSWERED ON THE 4<sup>TH</sup> FEBRUARY, 2025

**FARMERS AGITATION**

372. SMT. LOVELY ANAND:  
SHRI RAMPRIT MANDAL:  
SHRI DINESH CHANDRA YADAV:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि और किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is taking any steps to end the agitation being carried out by the farmers, if so, the details thereof;
- (b) whether the farmers have been sitting on fast unto death for a long time and if so, the response of the Government to their demands; and
- (c) the Government's viewpoint on the demands of the farmers; and
- (d) the details thereof?

**ANSWER**

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a) to (d): Government of India had initiated discussions with farmers related to farmer agitation on 8<sup>th</sup> February, 2024. Subsequently, discussions were held on 12<sup>th</sup>, 15<sup>th</sup>, 18<sup>th</sup> February 2024 and 18<sup>th</sup> January, 2025.

The issues related to agitating farmers' and their demands are also sub-judice in the Hon'ble Supreme Court of India and a committee has also been formed by the Hon'ble Supreme Court.

Next round of discussion with the farmers is scheduled on 14<sup>th</sup> February, 2025.

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